

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 210
IB-986/ND/2020**

IN THE MATTER OF:

M/s JIL Information Technology Ltd.

...PETITIONER

Vs

M/s Qi Network Enterprise Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 28.10.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational Creditor :
For the Respondent/Corporate Debtor :**

ORDER

The Court officer has submitted that due to typographical error this matter is listed today. In fact this matter is already posted to 18th November, 2020. Therefore, let this matter be listed on 18th November, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**